

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6470/2006

(From the judgement and order dated 21/12/2005 in WP No. 5454/2005 of The
HIGH COURT OF BOMBAY AT NAGPUR)

UNITED INDIA INSURANCE CO. LTD.

Petitioner(s)

VERSUS

J.A.INFRA STRUCTURE PVT.LTD.

Respondent(s)

(With office report)

(For final disposal)

Date: 17/08/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr.A.K.De, Adv.

Mr. Ashok K. Mahajan,Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal,Adv.

Mr. Jay Savla, Adv.

Ms. Reena Bagga, Adv.

UPON hearing counsel the Court made the following

O R D E R

By consent of the parties, the matter is adjourned to 29.08.2006.

(Satish K. Yadav)

(Phoolan Wati Arora)

Court Master

Court Master